

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 97/(MAH)/2010
CA No.

CORAM:


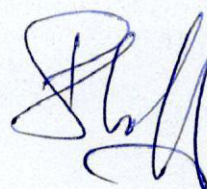
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.11.2016

NAME OF THE PARTIES: Mr. Dilipkumar Shrivastava
V/s.
M/s. The Champion India Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Bijal Samant i/b Mr. Kaith Kalewale	Adv for petitioner	
2	K. Shroff	Adv for Respondent 1 to 5	

Common Order

CP No.32 & 33/111/CLB/MB/MAH/2010

CP No.97 & 98/397-398/CLB/MB/MAH/2010

On the Affidavit filed by the Petitioner side, Respondents are at liberty to file
reply to the same within 15 days.

List this matter for hearing on 16.1.2017

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)